PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH

- SUB: National Judicial Academy, Bhopal Nomination of Sri A.V. Pardhasaradhi, Metropolitan Sessions Judge-cum-I Addl. District & Sessions Judge, Visakhapatnam to participate in the academic programme No. P-1157 on "Refresher Course on PML Act", scheduled to be held from 22.03.2019 to 24.03.2019 at National Judicial Academy, Bhopal - Relief arrangements - ORDERS - ISSUED.
- REF: 1. Letter No. NJA/Dir/Ac.Prog/2018-19/3813, dated 30.08.2018 from the Director, National Judicial Academy, Bhopal.
 - Letter ROC No. 176/Reg(Inq)/2018, dated 20.03.2019 from the Registrar (IT-cum-CPC), FAC Registrar (Inquiries), High Court of Andhra Pradesh.

ORDER ROC No. 200/2019-B.Spl. dated 20.03.2019

The High Court passed the following orders :

Sri A.V. Pardhasaradhi, Metropolitan Sessions Judge-cum-I Addl. District & Sessions Judge, Visakhapatnam, who is nominated to participate in the academic programme No. P-1157 on "**Refresher Course on PML Act**", scheduled to be held from 22.03.2019 to 24.03.2019 at National Judicial Academy, Bhopal in the High Court's letter 2nd cited above, is hereby directed to handover charge of his post to the Prl. District & Sessions Judge, Visakhapatnam and proceed to attend the said programme at National Judicial Academy, Bhopal.

The Prl. District & Sessions Judge, Visakhapatnam, will be incharge of the post of Metropolitan Sessions Judge-cum-I Addl. District & Sessions Judge, Visakhapatnam, during the period of absence of Sri A.V. Pardhasaradhi; and

On return from the programme Sri A.V. Pardhasaradhi, District & Sessions Judge, shall resume duty as Metropolitan Sessions Judge-cum-I Addl. District & Sessions Judge, Visakhapatnam.

Note : Sri A.V. Pardhasaradhi is hereby permitted to avail actual journey time for attending the said programme at National Judicial Academy, Bhopal.

REGISTRAR GENERAL 26/3

FAC REGISTRAR (VIGILANCE)

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1. The Officer.

- 2. The Prl. District & Sessions Judge, Visakhapatnam.
- 3. The Registrar (IT-cum-CPC), FAC Registrar (Inquiries), High Court of Andhra Pradesh, Amaravathi at Nelapadu.
- 4. The Metropolitan Sessions Judge-cum-I Addl. District & Sessions Judge, Visakhapatnam.
- 5. The District Treasury Officer, Visakhapatnam.
- 6. The Section Officers: Computer Section, Vigilance Cell, Spl. Officer's Section, DI Budget, Work Review Cell, OP Cell, E-Section, Accounts Section, High Court of Andhra Pradesh, Amaravathi at Nelapadu.